

**GOVERNMENT OF INDIA
URBAN DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:6647
ANSWERED ON:06.05.2015
COUNTER MAGNET AREAS
Chautala Shri Dushyant;Sundaram Shri P.R.

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether the Government provided financial assistance to Counter Magnet Areas for development and if so, the details thereof;
- (b) whether the Government has received proposals for financial assistance/ funds to Counter Magnet Areas for development;
- (c) if so, the details of proposal received, cleared and funds sanctioned/ released during the last three years and the current year, area-wise;
- (d) the details of proposals lying pending, area-wise and the reasons therefor along with the time by which these are likely to be cleared;
- (e) whether funds have not been utilized in some of the Counter Magnet Areas including Hisar in Haryana; and
- (f) if so, the details thereof and the reasons therefor along with the action taken/ being taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO)

(a & b): National Capital Region Planning Board (NCRPB) has informed that, as on March 2015, it has sanctioned loan assistance of Rs. 1107.81 crores for 16 physical & social infrastructure projects, together having an estimated cost of Rs. 6167.56 crores, in the five Counter Magnet Area (CMA) towns namely Gwalior, Bareilly, Kota, Hisar and Patiala.

(c): NCRPB has informed that no proposals have been received or cleared by it for CMAs during the last three years and the current year.

NCRPB has also informed that funds amounting to Rs. 21.03 Crores and Rs. 47.70 Crores have been released in 2012 - 13 to Gwalior and Kota respectively. No funds have been released in the subsequent years including the current year.

(d): NCRPB has informed that no proposals are pending.

(e): NCRPB has informed that the funds released by NCRPB to CMAs including Hisar, have been utilized.

(f): In view of (e) above, does not arise.